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Declaration of Assets and Liabilities

2 1, RUPESH BIHARI , son/daughter/wife of KAILASH BIHARI AKALA

service and presently working as ASSISTANT SUB MARSHAL, BIHAR VIDHAN SABHA PATNI give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.	December		IMINDHO KI	. TEJAS VAL	4.	
No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-: Etc. Name
(1)	Cash	1,800/2	1.80,000/			in the state of th
(11)	Deposits in Banks, Financial Institutions And Non-Banking	PPF 135000)	(Pass		_	_
	Financial Companies					
(ill)	Bonds,	SHHARA				
	Debentures and Shares in companies	14000/:	The second secon	F		-
(lv)	Other financial Institutions, NSS, Postal					
	Savings, LIC Policies, etc	Property of				i i i i i i i i i i i i i i i i i i i
(v)	Mator Vehicles	\$15COVER				
OF 2	(details of make, etc.)	HERO BROTE			- 40000	
(vI)	Jewellery (give details of	10 ग्राम	120 झाम			
-F	weight and value)	द्योना' 50,000/:	-दोना 6,00000/:	-	-	
(vii)	Other assets,	H DUSE HO	ا د			
	such as values of claims / interests	2,00000	:	-		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-		-
(Hi)	Buildings (Commercial and residential). Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		KHATA 653 PLOT-No 3836 7 DHUR 6,20009	4.000.00		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			1 × 1 T		÷
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s) SBIBIHAR VIDH AN MA)	Amount outstanding as
(a)	(i) Loans from Banks	SBIBIHAK VIDAMETAL	
	(ii) Loans from financial institutions	LIC HFL	10,00000/.
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		AND STATE OF THE S
	(b) dues to departments dealing with supply of water	14 Parking	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	The second secon		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any	20. Relieb		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBNPB5921N		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		Control of the Contro	
	(iii) Sales Tax [Only in case of proprietary business]		and the second s	
	(iv) Property Tax	The state of the s		

GPF/CPF/PRAN No.	1-	PTS/BLA - 1080
Gender	:-	M (M/F)
Date of Birth	A Philippe (March 1927) March 1921	17011979 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	!-	BIHAR SECRTARIAT SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	BHAGAL PUR
I hereby di knowledge and be	eclare lief,	that the above details are true to the best of my

Signature

Place: PATNA

Date: 30 01 2023

Personal Detail

Name of Employee: RUPESH BIHARI

Designation ASSISTANT SUB MARSHAL

Department: BIHAR VIDHAN SABHA PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.